

REMINDER -1

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

7687
No. 7762 /Genl./West/THC/2024

Dated 14/3/24

Sub.: - Compliance of the directions passed by the Hon'ble Supreme Court of India in the matter titled "Satender Kumar Antil v. Central Bureau of Investigation", SLP (Criminal) 5191/2021.

In continuation of Endorsement Letter No. 7402-7475/Genl./West/THC/2024 Dated 07.03.2024 and as per the verbal direction of the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi, on the subject cited above, it is hereby requested to:-

1. All the Ld. Judicial Officers, West District, Tis Hazari Courts, Delhi with the request to download the Order Dated Dated 13.02.2024 of Hon'ble Supreme Court of India in the matter titled "Satender Kumar Antil v. Central Bureau of Investigation", SLP (Criminal) 5191/2021 from the website of Hon'ble Supreme Court of India or from LAYERS and to submit a fresh comprehensive, clear and self explanatory report clarifying the issues highlighted by the Hon'ble Supreme Court in paragraph F.9.1 in the Order Dated 13.02.2024 TODAY ITSELF for the preparation of consolidated report of West District, Tis Hazari Courts, Delhi and onward transmission of the same to Hon'ble High Court of Delhi, New Delhi.
2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request for uploading the same on Centralized Website through LAYERS as well as on the Website of West District.
3. Reader to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request for uploading the same on LAYERS.


(Ajay Gupta)

District Judge (Commercial Court)-05/
Officer Incharge General Branch,
West District, Tis Hazari Court, Delhi

Enclosure:- As above.

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI**

No. 7402-7475 /Genl./West/THC/2024

Dated 07/3/24
at 3:40

Sub.:- Compliance of the directions passed by the Hon'ble Supreme Court of India in the matter titled "Satender Kumar Antil v. Central Bureau of Investigation", SLP (Criminal) 5191/2021.

Forwarded copy of the Letter No. 1495-1506/DHC/Gaz.IB/G-2/Sc-Judg/2024 Dated 02.03.2024 received, on the subject cited above, from Sh. S.S. Bhatnagar, Joint Registrar (Gazette-IB) For Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi along with the copy of the relevant pages of the Order Dated 13.02.2024 of Hon'ble Supreme Court of India in the matter titled "Satender Kumar Antil v. Central Bureau of Investigation", SLP (Criminal) 5191/2021 to :-

1. All the Ld. Judicial Officers, West District, Tis Hazari Courts, Delhi with the request to download the Order Dated 13.02.2024 of Hon'ble Supreme Court of India in the matter titled "Satender Kumar Antil v. Central Bureau of Investigation", SLP (Criminal) 5191/2021 from the website of Hon'ble Supreme Court of India or from LAYERS and to submit a fresh comprehensive, clear and self explanatory report clarifying the issues highlighted by the Hon'ble Supreme Court in paragraph F.9.1 in the Order Dated 13.02.2024 within three working days for the preparation of consolidated report of West District, Tis Hazari Courts, Delhi and onward transmission of the same to Hon'ble High Court of Delhi, New Delhi.
2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request for uploading the same on Centralized Website through LAYERS as well as on the Website of West District.
3. Reader to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request for uploading the same on LAYERS.


(Ajay Gupta)

District Judge (Commercial Court)-05/
Officer Incharge General Branch,
West District, Tis Hazari Court, Delhi

Enclosure:- As above.